

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Imthiaz Ahmed. V.K For K. Goutham Kumar	Counsel for Respondents	Imthiaz

ORDER

Matter called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that he has information that due to some inconvenience the Petitioner could not come. As seen from the previous order, Counsel for Respondent wanted to file adoption memo in relation to the counter filed by R1 on behalf of other Respondents. He is directed to file it on the next date of hearing. Put up on **16.08.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)